

**GOVERNMENT OF INDIA  
CULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:2855

ANSWERED ON:27.08.2013

MULTIPURPOSE CULTURAL COMPLEX

Dutt Smt. Priya Sunil;Guddu Shri Premchandra;Singh Baba Shri K.C.

**Will the Minister of CULTURE be pleased to state:**

- (a) the criteria for construction of Multipurpose Cultural Complexes;
- (b) the details of such complexes set up in the country, State/UT-wise;
- (c) the amount of funds utilised for the purpose, complex-wise;
- (d) whether a proposal for setting up a multipurpose cultural complex in Ujjain district of Madhya Pradesh is pending with the Government; and
- (e) if so, the reasons therefor and the time by which the said proposal is likely to be cleared?

**Answer**

MINISTER OF CULTURE (SHRIMATI CHANDRESH KUMARI KATOCH)

(a) to (c) Multi-Purpose Cultural Complexes have been constructed across the country under the erstwhile Scheme of Multi-Purpose Cultural Complexes (Including those for Children). As per the criteria laid down in the Scheme, financial assistance was provided to an autonomous body created by State Government to set up Art and Cultural complexes to work as centres of excellence in creative arts. The quantum of assistance of Government of India was 50 % of the project cost. However, this ratio was 90:10 for the North-Eastern States and Sikkim, Jammu & Kashmir, Andaman & Nicobar Islands and Lakshadweep. The said Scheme was discontinued with effect from 01.04.2007. The details of 49 Multi-purpose Cultural Complexes constructed as well as funds sanctioned are attached as per Annexure-I.

(d) & (e) Yes, Madam. As per the provisions of the Scheme of Multipurpose Cultural Complexes of Ministry of Culture, the quantum of financial assistance from Government of India in respect of approved projects is released in two instalments. First instalment of financial assistance in respect of the Multipurpose Cultural Complex at Ujjain, has already been released to the State Government of Madhya Pradesh as under:-

(Figure in Rs. lakh)

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No	Name of the Projects	Amount of 1st instalment released	Date of release of 1st instalment	Amount of 2nd instalment due to be released
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1.	Ujjain	60.00	13.09.2005	40.00
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The State Government of Madhya Pradesh has not yet furnished the requisite physical/financial progress report in respect of the project at Ujjain as well as other relevant information/documents required for release of second and final installment, as per the relevant provisions of the Scheme.